



# National Law School of India Review

National Law School of India University, Bengaluru

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## **CALL FOR SUBMISSIONS – VOLUME 37(1)**

The [National Law School of India Review](#) (NLSIR) is the flagship student-edited law review published by the [National Law School of India University](#) (NLSIU), Bengaluru. It is a bi-annual, peer-reviewed journal with the unique distinction of being cited multiple times by the Supreme Court of India, most recently in *Union of India v M/s Mohit Minerals*. NLSIR has also been cited by courts abroad, such as the High Court of South Africa.

NLSIR is a generalist law review that aims to:

1. Publish scholarship of the highest caliber in Indian law.
2. Publish comparative studies that yield unique insights for the development of Indian law.
3. Promote legal scholarship with respect to India and the broader Global South.
4. Promote deliberation on issues within the legal profession, the government, academia, industry, and civil society.
5. Promote quality legal writing by law students and early-career legal academics.

The NLSIR Editorial Board is happy to invite original, unpublished manuscripts for consideration for the upcoming Volume 37(1) of the Journal, to be published in 2025. The deadline for submissions is 2 February 2025.

### **Submission Guidelines**

All submissions should conform to NLSIR's [mandate and aims](#) and must have some relevance to Indian law. Submissions may be made under any one of the following categories:

1. Long Article (5,000 to 10,000 words): Submissions under this category are expected to engage with a topic and existing literature comprehensively, and offer an innovative reassessment. Purely theoretical pieces, e.g., pieces on jurisprudence or legal philosophy are also welcome.

2. Essay (3,000 to 5,000 words): Submissions under this category, while similar to Long Articles, are expected to be more concise and targeted in issue identification and argumentation.

3. Legislative/Case Comment (2,500 to 5,000 words): Submissions under this category are expected to critique a contemporarily relevant judicial pronouncement or legislative measure.

4. Book Review (2,000 to 3,000 words): Submissions under this category are expected to engage with a recent book that is concerned with one or more legal issues.

Please note that word limits are exclusive of footnotes. In compelling circumstances, the NLSIR Editorial Board may be flexible with respect to the word count depending on the quality of the submission. Please refer to our [submission guidelines](#) for more information.

### **Submission Process**

All submissions must be made online on the [NLSIR website](#), by creating an account [here](#). For further instructions and clarifications for submissions on the Platform, please refer to [this guide](#). We do not accept submissions over email.

Authors can expect to hear back from us after the first round of editorial review, typically within 4 weeks of submission. Select manuscripts are identified to undergo a double-blind peer-review process, followed by a final decision.

For any queries and concerns, please contact us at [mail.nlsir@gmail.com](mailto:mail.nlsir@gmail.com) or visit our [website](#).



## National Law School of India Review ONLINE

### SUBMISSIONS FOR NLSIR ONLINE

NLSIR Online is the companion blog to the NLSIR journal. Launched in 2018, it serves as a platform for concise and timely academic commentary on contemporarily relevant issues in Indian law. NLSIR Online mirrors the mandate of the journal. We welcome submissions on all areas of the law, including case comments, interdisciplinary analyses, and comparative studies.

#### **NLSIR Online Submission Guidelines**

1. Submissions should be between 1,500 and 3,000 words. However, we are flexible with the word count depending on the quality of the submission.
2. The manuscript must be submitted via this [Google Form](#). Current students at NLSIU, Bengaluru must submit their manuscripts via this [separate form](#).
3. Manuscripts must be submitted in a .docx (Microsoft Word) format.
4. Manuscripts must not contain any personal metadata or identifiers (e.g., author details, institutional affiliation, acknowledgements, etc.).
5. Co-authorship is permitted.
6. Submissions must be original and must not be under simultaneous consideration for publication on any other platform.
7. All references must be hyperlinked.

For additional details, please refer to the detailed [NLSIR Online Submission Guidelines](#).

All manuscripts submitted to NLSIR Online undergo a round of review by the NLSIR Editorial Board. We are committed to responding to authors with a decision on publication within two to three weeks. Submissions to the blog can be made on a rolling basis.

For any queries and concerns with respect to NLSIR Online, please contact us at [nlsirevonline@gmail.com](mailto:nlsirevonline@gmail.com) or visit our [website](#).